

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 303
IB-759/ND/2023

IN THE MATTER OF:

M/s. Goldilocks India Pvt. Ltd.

.... Petitioner/Applicant

Order under Section 59 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 03.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Mr. Alok Kumar Tripathi, PCS

For Respondent :

ORDER

In compliance with the orders dated 12.04.2024 the Applicant has filed the affidavit, checklist as well as affidavit of service.

Ld. Counsel appearing for the RoC undertakes to file the report within three days.

List the matter **on 21.05.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)